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and Panchet. The generation power Stationwise is:—

	MKWH		
Bokaro	1160		
Duagapur	1157		
Chandrapura	1414		
Tilaiya	13		
Maithon	126		
Panchet	133		

54.4% was sold to Bihar, 42.4% to West Bengal and the remaining 3.2% to U. P. In respect of supplies of electricity from Damodar Valley Corporation to these States, no memorandum has been received by this Ministry from the Government of Bihar.

## Clearance from Central Water and Power Commission for Irrigation Project of Orissa

\*1667. SHRI D. K. PANDA: Will the Minister of IRRIGATION AND POWER

be pleased to state:

- (a) whether the Central Water and Power Commission has given clearance to all the irrigation projects received from the Government of Orissa during the years 1970 and 1971;
- (b) the names of such irrigation projects given clearance to;
- (c) the names of the project which are not yet given clearance and the reasons therefor; and
- (d) the time that would be taken for giving clearance to those Projects?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (d). The names of six irrigation schemes received from the Government of Orissa in 1970 and 1971, the date of receipt of each, estimated cost, benefits and the present position are indicated below:—

	Project	Date of receipt in CW&PC	Est imated cost  Rs. lakhs	Proposed annual irrigation Acres	Remarks
-	1	2	3	4	5
1.	Saipla Project- earth dam on Ong river (tributary of Mahanadi) in Kalahandi District.	19.12.1970	111,66	10,200	Comments have been sent to State on 5.7.1971. Their replies are awaited.
2.	Kala Project- Earth Dam on Kala river (tributary of Sunai) in Mayurbhanj Districe.	25.3.1971	196.76	18,000	Comments have been sent to State on 9.6.1971. Their replies are awaited.

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Further processing of the Projects and sanction will be taken up after receipt of replies from the State.

## Absorption of Howrah-Amta and Howrah Sheakhala Light Railway, Employees into Indian Railways

\*1668. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS pleased to state:

- (a) whether Government are aware that not even a single employee of the Martin Burn Light Railways of Howrah-Amta and Howrah-Sheakhala lines has been absorbed in jobs on the Indian Railways after repeated assurances of the Railway Minister;
  - (b) if so, the reasons for the same; and

(c) the time by which the employees will be absorbed?

THE MINISTER FOR RAILWAYS (SHRI HANUMANTHAIYA): (a) to (c). There have been some difficulties about the absorption of such employees on the Eastern and South Eastern Railways because of the opposition of recognised unions and of casual labour awaiting appointment to regular posts. It has now been decided that all such employees may be screened by the Eastern Railway and those found fit sent to different railways except South Eastern and Northeast Frontier